

Shri B. R. Bhagat: No conditions are attached.

Shri Daji: What are the terms and conditions of this loan of Rs. 10 crores given previously and of the present one as regards interest charges and repayment?

Shri B. R. Bhagat: The interest charge varies between 4 and 5 per cent and it is repayable in 73 six-monthly instalments.

Shrimati Sharda Mukerjee: I would like to know whether the Industrial Finance Corporation is authorised to negotiate for loans on its own from the World Bank and other loaning agencies or whether the Government gives the money to the Corporation. Is it negotiated only by Government or by IFC directly?

Shri B. R. Bhagat: By both. They negotiate directly also; but all such loans are guaranteed by Government.

Conference of State Ministers of Irrigation and Power

+

*287. { **Shri Vishram Prasad:**
Shri P. C. Borooah:
Shri Dhaon:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri R. G. Dubey:
Shri Jedhe:
Shri Sarjoo Pandey:
Shri Bibhuti Mishra:
Shri S. N. Chaturvedi:

Will the Minister of Irrigation and Power be pleased to state the subjects discussed, observations made and decisions taken at the conference of State Ministers of Irrigation and Power held in the first week of January, 1964?

The Minister of Irrigation and Power (Dr. K. L. Rao): A statement is laid on the Table of the House. [Placed in Library. See No. Lt-2350/64].

श्री विश्राम प्रसाद : सिंचाई के बारे में जो मीटिंग हुई थी उस में पूर्वी उत्तर प्रदेश में सिंचाई के लिए जो पानी ट्यूबवैल्व से देने के पैसे ज्यादा चार्ज किये जाते हैं, उस के विषय में भी कोई बातचीत हुई थी ?

Dr. K. L. Rao: The hon. Minister from UP was present and there was a general discussion about the various items that I have mentioned in the statement. Eastern UP was also mentioned.

श्री विश्राम प्रसाद : जो ग्राजकल कैनल और ट्यूबवैल्व से पूरी-पूरी सिंचाई नहीं हो पाती है, इसके बारे में भी कोई विचार हुआ था ?

Dr. K. L. Rao: There was no specific discussion about tubewells, but if the hon. Member gives me whatever he has got to say, I shall enquire into it.

Shri Lahri Singh: May I know whether the sinking of deep tubewells was discussed there because there is need for sinking of deep tubewells throughout the country?

Dr. K. L. Rao: That subject was not discussed specifically.

Mr. Speaker: Is there any record of the discussion held?

Dr. K. L. Rao: There is a record of discussion. I have given a complete summary of the discussions that have taken place.

Shri P. Venkatasubbalah: May I know whether in this Conference any specific request has been made by the Andhra Pradesh Government to take over the Nagarjunasagar project because of the huge financial liability to the State Government?

Dr. K. L. Rao: This kind of a request that the major irrigation projects may be assisted by the Centre

was stressed by a number of States including Andhra Pradesh.

Shri Hari Vishnu Kamath: The statement laid on the Table says: The Conference was of the view that a policy decision should be taken on the need for taking over large projects in the States by the Centre in the larger interests of the country. May I know whether the Tawa multi-purpose project in Madhya Pradesh has been in the doldrums for some time and whether any decision has been taken to revive it and infuse some life and vigour into it by taking it over?

Dr. K. L. Rao: It is true what the hon. Member has said. The Tawa project is one of our useful and good projects and long overdue for execution. Steps are being taken to find sufficient finance for executing the work as quickly as possible.

श्री शिव नारायण : क्या यह सही है कि इस कान्फेन्स में लघु सिंचाई योजना के विषय में भी कोई बातचीत हुई है, और सरकार ने उसके वास्ते क्या इन्तजाम किया है ?

Mr. Speaker: Can't the Minister lay a statement on the Table or refer to some document where it might be known to the Members as to what has been discussed and what decisions have been taken?

Dr. K. L. Rao: I have laid the statement on the Table giving complete details. In fact, the statement is a bit long. If the hon. Members have got any specific points about any further details, I shall give them.

Mr. Speaker: What is contained in the statement need not be repeated.

Shrimati Savitri Nigam: May I know whether the hon. Minister has made concrete efforts to remove the shortage of power in Uttar Pradesh and whether the grid system which he is intending to finalise is going to

take several months or it is going to be done very shortly?

Dr. K. L. Rao: This is one of the steps that have been discussed at length about the power shortage in U.P. and some other States. Every effort is being made to establish the grid as early as possible. It will take about two years.

Shri N. B. Laskar: I would like to know whether any discussion was held regarding the taking up of the Barak project.

Dr. K. L. Rao: This question refers to the meeting held in the first week of January. The Barak project pertains to the Central Flood Control Board meeting which was held subsequently in the third week of January. That is why it has not been taken into consideration.

Shri Bade: May I know whether any discussion about the Narmada valley project was held in this Conference? There are reports in the papers that this project is lying in the cold storage.

Dr. K. L. Rao: There was no specific discussion regarding the Narmada valley project. But there was the general discussion about the projects and the Narmada river project cannot be left in the cold storage as it is one of our most important rivers and it is very necessary for us to take up early the development of this river.

Shri U. M. Trivedi: I would like to know whether this question of Kadana project, on Mahi river, was discussed about its being reopened for the purpose of carrying it out or whether it is being shelved for all times to come in view of the fact that lakhs of rupees have been spent over it and it is lying waste over the colony that exists there.

Dr. K. L. Rao: The project was not specifically discussed. But it is rather difficult to state when the project will

be taken up because the alternative methods of feeding the Mahi Canal system from other sources is under consideration.

Development of Nagaland

+

*298. { Shri Vishwa Nath Pandey:
Shri B. P. Yadava:
Shri Dhaon:
Shri Bishanchander Seth:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Nagaland Government have formulated a Plan for the development of the State and have forwarded it to the Planning Commission;

(b) if so, the reactions of the Planning Commission thereto; and

(c) the amount that will be spent on the plan and whether Central assistance has been asked for, for the implementation of this Plan?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) Yes, Sir.

(b) Planning Commission has considered the revised Plan proposed by the Government of Nagaland.

(c) On the basis of the Annual Plan approved for 1964-65, the outlay during 1961-66 amounts to Rs. 884 lakhs. The provision on account of the Annual Plan outlay is made in the Central Budget.

श्री विश्वनाथ पाण्डेय : मैं जानना चाहता हूँ कि नागालैंड में जो मीन्स ग्राफ कम्प्लिकेशन की कमी है उसके विकास के लिये क्या योजना बनाई गई है ।

Shri C. R. Pattabhi Raman: I may tell the hon. Member that Nagaland area was really the Naga Hills-Tuensang area on 1st December, 1957.

A separate administrative unit was there for this area at that time. Certain portion of the Tuensang area of NEFA, Kohima and certain portions of Assam had been included in this division. At the time of the formulation of the Third Plan, there was no Nagaland. The proposal was received from the NHTA as it was then called before it had attained full Statehood.

Shri Sham Lal Saraf: May I know whether any industrial and mineral survey has been conducted in the area, and if so, whether any industrial and mineral projects have been included in the development plans?

Shri C. R. Pattabhi Raman: The studies have included six or seven items. All the time, newer studies are being undertaken.

Shri Swell: May I know whether the regrouping of villages in Nagaland, for which a sum of Rs. 6 crores or so has been sanctioned is a part of the plan for Nagaland, and how far that regrouping plan has progressed, or whether it has been abandoned?

Shri C. R. Pattabhi Raman: Actually, no change has been made so far as the Plan outlay for Nagaland is concerned. The State of Nagaland came into existence on 1st December, 1963.

श्री विश्वनाथ प्रसाद : मैं यह जानना चाहता हूँ कि नागालैंड के लिये जो प्लान बनाई गई है वह जो सारे हिन्दुस्तान की प्लान है उसी तरीके पर बनाई गई है या उसमें कुछ डिफरेंस है ।

Shri C. R. Pattabhi Raman: As far as I could understand, the same pattern of development is envisaged.

श्री शिव नारायण : मैं यह जानना चाहता हूँ कि जो मीन्स ग्राफ कम्प्लिकेशन है उनके बारे में गवर्नमेंट ने क्या इन्तजाम किया है ।